

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.  
CA NO. CA(CAA)-38(PB)/2017

**CORAM:**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
Hon'ble President

**SH. R.VARADHARAJAN**  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017**

**NAME OF THE COMPANY:** Lakra Fabric Pvt. Ltd.  
With  
Lakra Industries Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**ORDER**

On behalf of the petitioner it has been represented that the order dated 18.04.2017 could not be complied with. Another opportunity is sought. Let the needful be done within two weeks with a copy in advance to other side.

List on 24.05.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

**24.4.2017**  
**Vineet**